

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 140 of 2011 & 178 of 2011

Dated: 22nd January, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V J Talwar, Technical Member

Reliance Infrastructure Ltd. ... Appellant(s)

Versus

M.E.R.C. & Ors. ... Respondent(s)

Appeal No. 178 of 2011

Reliance Infrastructure Ltd. ... Appellant(s)

Versus

M.E.R.C. Ltd. & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Richa Bhardwaja for R-1
Mr. Krishan Venugopal Sr. Adv.
Mr. Sitesh Mukherjee
Mr. Abhijeet K. Lala
Ms. Anusha Nagarajan,
Advocate for Tata Power
Ms. Kanika Agnihotri for MIAL

ORDER

Heard Mr. Krishan Venugopal, learned Sr. Advocate.

Post the matter for further hearing on **23.01.2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson